Titlen Answers to	[10 August, 2013]	Onsiarrea Questions 179
1.	2	3
Karnataka	96	1425
Tamil Nadu	119	1629
Andaman and Nicobar	4	0
Islands		
Lakshadweep	0	1
Puducherry	2	98
Kerala	61	427
Total	1623	17216

[10 August 2015]

Unstarred Questions 179

Writton Answers to

Schools granted minority status

- 2301. SHRI DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of schools that have been granted minority status in each State/UT since 2010; and
- (b) the number of applications for minority status submitted by schools during the same period?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Under Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan, minority status is not granted to any school. However, the National Commission for Minority Educational Institutions (NCMEI), since 2010 and upto 30th June, 2015 has granted minority status to 8495 educational institutions, including schools. State-wise details are given in the Statement (*See* below).

(b) During the same period, the NCMEI has received 15307 petitions, including applications for grant of minority status to schools.

Statement

Minority status given to Educational Institutions

Sl. No.	Name of the State	No. of minority status Certificate Issued
1	2	3
1.	Andaman and Nicobar Islands	3
2.	Andhra Pradesh	299
3.	Arunachal Pradesh	14

[RAJYA SABHA]	Unstarred Questions	
	3	
	182	
	68	
	950	

4.	Assam	182
5.	Bihar	68
6.	Chandigarh	11
7.	Chhattisgarh	209
8.	Dadra and Nagar Haveli	0
9.	Daman and Diu	0
10.	Delhi	143
11.	Goa	12
12.	Gujarat	18
13.	Haryana	94
14.	Himachal Pradesh	7
15.	Jharkhand	53
16.	Karnataka	434
17.	Kerala	3620
18.	Lakshadweep	0
19.	Madhya Pradesh	305
20.	Maharashtra	81
21.	Manipur	33
22.	Meghalaya	1
23.	Mizoram	0
24.	Nagaland	0
25.	Odisha	28
26.	Puducherry	2
27.	Punjab	58
28.	Rajasthan	18
29.	Sikkim	1
30.	Tamil Nadu	266
31.	Telangana	32
32.	Tripura	6
33.	Uttar Pradesh	2201
34.	Uttarakhand	34
35.	West Bengal	262
	Total	8495

180 Written Answers to